

1985. The three aircrafts involved in the accidents were destroyed. No other loss or damage to property has been reported.

(c) Findings of the Courts of Inquiry are awaited. Necessary action will be taken on receipt of Report of the Courts of Inquiry.

#### **National Highways**

765. SHRI THANGABAALU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the details of "non-conventional sources" that have been identified for development of national highways;

(b) whether any formula has been devised for fixing a toll on by-passes around major cities enabling the private sector to get larger returns on their investment in such by-passes; and

(c) whether any policy has been worked out for involving foreign companies in this type of plan and if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) The exercise to attract non-conventional resources to augment the plan funds for the development of NHs is going on at present.

(b) and (c) No, Sir.

#### **Trained deck and engineering personnel rendered jobless**

766. SHRI THANGABAALU:  
SHRI DHULESHWAR  
MEENA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that more than a thousand deck and engineering personnel who are trained mostly

by the Shipping Corporation of India are without jobs;

(b) whether the merchant navy training institutions have been asked to curtail their yearly intake and the direct entry system has been brought to a halt; and

(c) if the reply to part (a) above be in the affirmative, how Government propose to utilise the service of those trained personnel?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) The Shipping Corporation of India Limited has at present 324 deck cadets trained by them on their waiting list awaiting employment. No engineering personnel trained by Shipping Corporation of India Limited is without a job.

(b) Yes, Sir

(c) No decision has been taken by the Government so far.

#### **Health Secretaries Conference**

767. SHRI THANGABAALU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the principal decisions arrived at the recent conference of Health Secretaries held in New Delhi; and

(b) what action Government have taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) The decisions taken in the Health Secretaries Meeting of 15 Major States held on 23rd March, 1985 are:

(i) To observe 10 week Family Planning Campaign starting from 20th March, 1985 to 31st May, 1985.

(ii) To formulate strategy and action plan to achieve the targets under Family Welfare and M.C.H. Programme during the year 1983-36.

(b) (i) The targets for the 10 Week Family Planning Campaign were down for different States/Union Territories and were circulated to them.

(ii) Targets for the year 1985-86 under Family Welfare and M.C.H. Programme were also laid down for different State/Union Territories and were circulated to them.

(iii) The message of the Prime Minister for the Campaign has been given the widest possible publicity. Special steps have been taken to mobilise political and popular support to intensify Media efforts, improving the quality of services and monitoring of the Programme.

(iv) A scheme has also been circulated to all the States for providing suitable awards and recognition to outstanding workers.

#### **Gap between energy supply and demand**

768. SHRI THANGABAALU: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether according to Dr. M. Ramamoorthy, Director General of Central Power Research Institute, there would be a staggering 100,000 MW energy supply and demand gap by 2006 A.D.; **and**

(D) if so, the efforts being made to harness, the available renewable energy resources and the steps being taken to improve the efficiency of existing system of power generation and energy utilisation?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU); (a) The assessment made by Dr. Ramamoorthy is not correct.

(b) Hydroelectric projects adding upto a capacity of 11,846 MW are presently under implementation for harnessing this renewable source of energy. Progress has also been made in applying new and renewable sources of energy; - technologies such as bio-gas plants, solar water heating and drying system^ and solar stills and cookers have been brought to the stage of large-scale utilization. In order to improve the efficiency of the existing system, a number of measures including the renovation and modernization of thermal unite, timely supply of better-quality coal and streamlining of management are being introduced.

#### **Rise in the pay scales of headmasters**

\* 769. SHRTMATi USHA MALHOTRA: DR. LOKESH CHANDRA; MISS SAROJ KHAPARDE:

Will the Minister of EDUCATION be pleased to state whether the pay scales of primary school headmasters in the Union Territories and Kendriya Vidya-layas were raised in the year 1984-85?

THE MINISTER OF EDUCATION (SHRI K. C. PANT); **No, Sir.**